

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 101

IA No.- 5301/ND/2020 in IB- 1226/ND/2019

IN THE MATTER OF:

Ashish Bankar ... Applicant/Petitioner

Vs

M/s Nu Tek India Ltd. ... Respondent

Order under Section 7 of IBC.

Order delivered on 07.12.2020

Coram:

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Application filed under Rule 31(3) of Liquidation Regulation filed by the Liquidator with certified list of stakeholders. The same is taken on record with all just exceptions. Application is allowed and disposed of in terms of the above order.

Place it with the main file for further reference.

**Sd/-
SUMITA PURKAYASTHA
MEMBER (T)**

**Sd/-
DR. DEEPTI MUKESH
MEMBER (J)**